

<i>Sl. No.</i>	<i>Location of Branches</i>	<i>Sl. No.</i>	<i>Location of Branches</i>
43.	Mathathu	65.	Kariyawan
44.	Papeura	66.	Hariharpur
45.	Jawariabad	67.	Korauta (P.T.)
46.	Ashana	68.	Bachchhawan
47.	Bhapseuli	69.	Sabhaipur
48.	Rameshwar	70.	Jagadish Sarai
49.	Kashipur	71.	Gird Badgaon
50.	Pandeypur	72.	Saroi
51.	Gaurankala	73.	Phattupur
52.	Hingutar	74.	Dharauli
53.	Munari	75.	Abholi
54.	Kuwar	76.	Ramnagar
55.	Babusarai	77.	Biraonkot
56.	Jagannathpur	78.	Nai Bazar
57.	Khurujha	79.	Majhgain
58.	Parwa		
59.	Bohi		
60.	Krishwduttapur		
61.	Dabaria		
62.	Abhiya		
63.	Barathi		
64.	Bela		

[English]

Raising of Capital By Small Scale Industries From Public

7125. SHRI PRITHVIRAJ D.CHAVAN
Will the Minister of FINANCE be pleased to state:

(a) Whether the small scale industries are facing great difficult in raising capital from the public;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Union government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). No representation has been received with regard to difficulties being faced by public limited companies in raising capital from the Public. Applications of Public limited companies for capital issues are processed keeping in view the relevant guidelines on issue of capital issued from time to time and consents for capital issues are granted if the proposal of the application company meets the guidelines/norms on issue of capital.

(c) does not arise.

Performance of Overseas Branches of Public Sector Banks

7126. DR. G.L. KANAUJIA: Will the Minister of FINANCE be pleased to state:

(a) the profit/loss in the overseas branches of public sector banks during the last three years bank-wise and country-wise;

(b) whether there has been drastic fall in the business of certain branches;

(c) if so, whether the government propose to wind up some of these branches;

(d) if so, the details thereof; and

(e) other remedial measures proposed to be taken by the Government to reduce the losses?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The banks prepare their profit and loss account in the format pre-

scribed in the Third Schedule of the banking Regulation Act, 1949. The profit/loss position of the bank as a whole is reflected therein. Profits/losses of overseas branches are not indicated separately.

(c) to (e). The operation of foreign branches of Indian banks are continuously reviewed by Govt. and RBI. Various steps have been taken in the last few years to monitor and improve the operations of the overseas branches. The steps are aimed at strengthening of personal policy and prudential norms in regard to lending limits and country exposures, reinforcing if internal and supervisory control promoting cooperation and coordination among Indian banks portfolio inspection to international divisions closure of non-viable branches, review of problem credit etc. Important development relating to overseas branches are also discussed by Governor, RBI in his action plan meetings. Measures have been initiated to consolidate the overseas operations of India banks, which may, inter-alia include the setting up of an international bank to take over the existing branches of nationalist banks (except State Bank of India)

Establishment of Ordnance Factory Defence College and Army Recruitment cum Training Centre in Karnataka.

7127. SHRI S.B.SIDNAL: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal to establish an ordnance factory, a defence college and an army recruitment cum training centre in Karnataka in the near future;

(b) if so, the details thereof; and

(c) the time by which these are likely to be established?

THE MINISTER OF STATE IN THE